

NATIONAL COMPANY LAW TRIBUNAL

OBJECTION DATED 10.10.2023 TO 25.10.2023

PETITION & APPLICATION & ADDITIONAL DOCS &REPORTS

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	27/05/2023	Company Petition (Companies Act)	710102048202023		SKAAD INSURANCE SURVEYORS & LOSSASSESSORS PRIVATE LIMITED VS SUSHIL KUMAR AGARWAL	Sec. 241(1)	13/10/2023	due to payment section 242,245	Amit
2	2/6/2023	Company Petition IB (IBC)	710102049932023		ARISSAN POWER LIMITED VS VIPUL LIMITED	IBC under Sec 7	25/10/2023	volume wise index missed Pg-150,152 not clear court fee missed @1 rs date missed in vakalatnama	PSL Advocates & Solicitors
3	11/7/2023	Company Petition IB (IBC)	710102059132023		UNION BANK OF INDIA LIMITED VS VIPUL GUPTA	Section 95(1)	9/10/2023	Pg-26 to 34 ,49 to 63 not clear double pagination not allowed court fee and welfare missed in vakaltnama pagination missed in pdf pagination missed in index in last	Harshit Gupta
4	27/07/2023	Company Appeal(Companies Act)	710102065822023		UNION BANK OF INDIA LIMITED VS VIPUL GUPTA	Sec 252 (1)	13/10/2023	All pdf merge and upload final pdf	AVNISH SHARMA
5	3/8/2023	Company Petition IB (IBC)	710102068072023		NITIN JAIN VS SYNDICATE BANK	Section 94(1)	20/10/2023	Pg-36 to 81 not clear Pg-94 to 111 ,132, to 141,hindi and not clear need to upload clear copy volume - 2 missed	RAKESH KUMAR
6	16/08/2023	Company Appeal(Companies Act)	710102071172023		NITIN JAIN VS SYNDICATE BANK	Sec 252 (3)	10/10/2023	,44-64,,92,98.100-104,123,128-139 page not clear	K GAURAV & CO.
7	17/08/2023	Intervention Petition (IBC)	710102071392023		RITESH KUMAR ARORA & ANR. VS TODAY HOMES NOIDA PVT LTD	Sec 60(5)	18/10/2023	case type wrong contact to regisrty regarding your file	Chaitanyashil
8	28/08/2023	Company Petition IB (IBC)	710102074952023		SANJEEV KRISHAN SHRAMA VS ORIENTAL BANK OF COMMERCE	Section 94(1)	18/10/2023	affidavit notary missed Pg-22 to 26, pagination double not allowed Pg-54 missed as a vakalatnama	Prakash Legal Advisers
9	26/08/2023	Company Petition (Companies Act)	710102074402023		DESAI CONSTRUCTION PRIVATE LIMITED VS FERNAS CONSTRUCTION INDIA PRIVATELIMITED	Sec. 213	17/10/2023	master data wrong (please come to registry)	CS.K. Gaurav Kumar
10	31/08/2023	Intervention Petition (IBC)	710102076152023		RBL BANK LIMITED VS RAM RATAN KANOONGO	Sec 60(5)	17/10/2023	Case type Wrong (Choose Intervention Petition) Add Parties in Online Portal according to MOP	Vidushi
11	2/9/2023	Intervention Petition (IBC)	710102076692023		GULSHAN KUMAR VS RAPID BUILDWELL LIMITED	Sec 60(5)	17/10/2023	vs should be between both party of memo party main case wrong link affidavit address and verification mismatch	Alok
12	6/9/2023	Company Appeal(Companies Act)	710102077632023		GULSHAN KUMAR VS RAPID BUILDWELL LIMITED	Sec 252 (3)	16/10/2023	wrong income tax service missed and index date missed	MRINAL HARSH VARDHAN
13	8/9/2023	Transfer Petition(Companies Act)	710102078152023		DHARA LIFESCIENCE PRIVATE LIMITED VS NESTOR PHARMACEUTICALS LIMITED	Sec 434	16/10/2023	wrong section and case type wrong memo of party missing vakalatnama missed (come to registry)	S VISHNU SANKAR
14	11/9/2023	Company Petition (Companies Act)	710102078772023		SMT ANJU GOEL VS M/S BLUE FLUDICS PVT. LTD.	Sec. 241(1)	10/10/2023	due to payment section 242,213,149(10),149(11),,118,119 70,72,74-75,89-90,115,120,131,147 page not clear proof of service missed(same objection)	ROHIT GOEL
15	13/09/2023	Company Petition (Companies Act)	710102079472023		PRAKASH INSCRIPT INNOVATIONS PRIVATELIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	17/10/2023	petitioners not added in respondents portal please check and do it	NIKITA
16	6/7/2023	Company Petition IB (IBC)	710102057322023		DE BONO FLEXCOM INDIA LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	IBC Under Sec 10	18/10/2023	list of date and events missed court fee missed @ rs3	NITIN MITTAL

17	19/09/2023	Company Petition IB (IBC)	710102081042023		BANK OF MAHARASHTRA VS MANISHA SOIN	Application under any other provisions- IBC	17/10/2023	case type wrong	SUNNY
18	20/09/2023	Company Petition (Companies Act)	710102081772023		GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	16/10/2023	memo of party, brief synopsis,list of date and event add in index all file merge and upload final pdf cs detail missed in index (please come to registry)	Bhargavi Bhide
19	19/09/2023	Company Petition IB (IBC)	710102081272023		ALCHEMIST ASSET RECONSTRUCTION COMPANYLIMITED VS ASSOCIATED COMPOSITE MATERIALS PRIVATELIMITED	IBC under Sec 7	17/10/2023	Pg-46 to 136 not clear date missed in vakalatnama contact to registry	NAKUL MOHTA
20	20/09/2023	Company Petition IB (IBC)	710102081512023		INDIAN BANK VS ANJANEE KUMAR LAKHOTIA	Section 95(1)	20/10/2023	In the matter of Companies Act, 2013 wrong mention IBC matter	Amod
21	20/09/2023	Company Petition IB (IBC)	710102081632023		BANK OF MAHARASHTRA VS M/S SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	17/10/2023		Nishant
22	22/09/2023	Contempt Petition (IBC)	710102082292023		ASHOK KUMAR GUPTA VS HALWASIYA DEVELOPMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	25/10/2023	section wrong in pdf vakalatnama missed	Utsav
23	21/09/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102082112023		JAYANTA FANZEN LIGHTING INDUSTRIESPRIVATE LIMITED VS HALWASIYA DEVELOPMENTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/10/2023	wrong filing	Avinash Kaur
24	21/09/2023	Company Petition IB (IBC)	710102082072023		M/S. COSMO WORLD VS VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	19/10/2023	partnership deed missed	Mustafa Alam
25	27/09/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102083672023		MARS PACKWELL PRIVATE LIMITED VS VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	Sec. 230-232 - Second Motion	16/10/2023	need to file as Additional Document (wrong e-filing)	MANISH GUPTA
26	27/09/2023	CA(A) Merger and Amalgamation(Companies Act)	710102083742023		COGENT E-SERVICES LIMITED VS VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	Sec. 230-232, Sec 234	19/10/2023	109,165,174-175,188,304-309 page not clear	Deepak Joshi
27	28/09/2023	Company Petition IB (IBC)	710102084062023		BANK OF MAHARASHTRA VS RAVINDER PAL SINGH	Section 95(1)	16/10/2023	contct to registry regarding your file master data missed for BAWA ALLOYS PRIVATE LIMITED	Nishant
28	30/09/2023	Company Petition IB (IBC)	710102084452023		CENTERAL BANK OF INDIA VS SATINDER SINGH MADHOK	Section 95(1)	18/10/2023	"master index missed affidavit address and verification mismatch Pg-52,94 to 205 nto clear pagination wrong in pdf "	Brijesh Kumar Tamber
29	29/09/2023	CA(A) Merger and Amalgamation(Companies Act)	710102084322023		SHANT INVESTMENTS PRIVATE LIMITED VS SATINDER SINGH MADHOK	Sec. 230-232, Sec 234	16/10/2023	advocate phone no and email id missed in index	DEEPALI MITTAL
30	28/09/2023	Company Petition IB (IBC)	710102084082023		BANK OF MAHARASHTRA VS ARVINDER KAUR	Section 95(1)	17/10/2023	master data Bawa alloys pvt ltd.	Nishant
31	28/09/2023	CA(A) Merger and Amalgamation(Companies Act)	710102083912023		KRISH COLONISER PRIVATE LIMITED VS ARVINDER KAUR	Sub-section (l) of section 230	25/10/2023	130-132,135-136,194,198 page not clear 3rs court fee and 25rs welfare	lalit mohan
32	30/09/2023	Company Petition IB (IBC)	710102084442023		CENTERAL BANK OF INDIA VS SANDEEP SINGH MADHOK	Section 95(1)	18/10/2023	"master index missed affidavit address and verification mismatch Pg-52,94 to 205 nto clear pagination wrong in pdf "	Brijesh Kumar Tamber
33	29/09/2023	Company Petition IB (IBC)	710102084342023		INDIAN BANK VS SUSHIL ANSAL	Section 95(1)	20/10/2023	In the matter of Companies Act, 2013 wrong mention IBC matter	Amod
34	30/09/2023	Company Petition IB (IBC)	710102084462023		CENTERAL BANK OF INDIA VS HARNEET KAUR	Section 95(1)	18/10/2023	"master index missed affidavit address and verification mismatch Pg-52,94 to 205 nto clear pagination wrong in pdf "	Brijesh Kumar Tamber
35	28/09/2023	Company Petition (Companies Act)	710102083952023		VINOD KUMAR GUPTA VS ANANT COLD STORAGE PRIVATE LIMITED	Sec. 242(4)	10/10/2023	due to payment section 241,244 all respondent detail missed in online portal 39-65,85 2 volume missed master data missed proof of service missed (same objection)	Mohit Seth
36	29/09/2023	Company Petition IB (IBC)	710102084302023		INDIAN BANK VS PRANAV ANSAL	Section 95(1)	20/10/2023	Pg-44.82,86 to 89,94, 95,157 not clear In the matter of Companies Act, 2013 wrong mention IBC matter	Amod

37	30/09/2023	Company Petition IB (IBC)	710102084482023		CENTERAL BANK OF INDIA VS PARKASH KAUR	Section 95(1)	18/10/2023	master index missed affidavit address and verification mismatch Pg-53,94 to 205 nto clear pagination wrong in pdf	Brijesh Kumar Tamber
38	30/09/2023	Company Petition IB (IBC)	710102084472023		CENTERAL BANK OF INDIA VS SUMOHITA KAUR	Section 95(1)	18/10/2023	master index missed affidavit address and verification mismatch Pg-52,94 to 205 nto clear pagination wrong in pdf	Brijesh Kumar Tamber
39	4/10/2023	Intervention Petition (IBC)	710102085162023		BHARAT CHUGH VS PD ADVISORY SERVICES L.L.P	Application under any other provisions- IBC	18/10/2023	section wrong in technically please choose 60-5	Navneet R
40	3/10/2023	Company Petition IB (IBC)	710102084892023		FASHION SUITINGS PRIVATE LIMITED VS SHRIYA OVERSEAS PRIVATE LIMITED	IBC under Sec 7	20/10/2023	Pg-55 missed in pdf	Sujoy
41	27/09/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102083812023		KOLMEKS INDIA PRIVATE LIMITED VS SHRIYA OVERSEAS PRIVATE LIMITED	Sec. 230-232 - Second Motion	16/10/2023	need to file as Additional document (Wrong Filing)	MANISH GUPTA
42	4/10/2023	Company Appeal(Companies Act)	710102085242023		KOLMEKS INDIA PRIVATE LIMITED VS SHRIYA OVERSEAS PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/10/2023	file issue come to registry	MANISH GUPTA
43	4/10/2023	Company Petition IB (IBC)	710102085332023		THE BANK OF MAHARASHTRA LIMITED VS ROSHAN LAL JINDAL	Section 95(1)	10/10/2023	Pg-97,98,101,103 to 108,114,116,130 to 144 not clear court fee missed ticekt not allowe don vakalatnama content	ONKAR
44	27/09/2023	CA(A) Merger and Amalgamation(Companies Act)	710102083612023		FORTIS HOSPITALS LIMITED VS ROSHAN LAL JINDAL	Sec. 230-232, Sec 234	10/10/2023	all company detail missed in online portal	ARUNAY GUHA ROY
45	10/5/2023	Company Petition IB (IBC)	710102042872023		ROHIT GUPTA VS CONCEPT CAPITAL INFRA PROJECTS PRIVATELIMITED	IBC under Sec 7	19/10/2023	DD NOT SUBMITTED	Parul Dhurvey
46	4/10/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102085342023		G L FASHIONS PRIVATE LIMITED VS CONCEPT CAPITAL INFRA PROJECTS PRIVATELIMITED	Sec. 230-232 - Second Motion	19/10/2023	treatment certificate section 133 missed in both company	PRABHAKAR KUMAR
47	4/10/2023	Company Petition IB (IBC)	710102085292023		CAPSTECH NETWORK PRIVATE LIMITED VS TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	25/10/2023	defective as per adv	PRINCE
48	6/10/2023	CA(A) Merger and Amalgamation(Companies Act)	710102086012023		YADU RESORTS (INDIA) LIMITED VS TOLLMAN INTERNATIONAL PRIVATE LIMITED	Sec. 230-232, Sec 234	18/10/2023	counsel detail missed all affidavit up and notary delhi 36-59,64,98,100-102,112-115-131,135 page not clear all master data add in index	MANOJ KUMAR
49	6/10/2023	Company Petition IB (IBC)	710102085912023		THE BANK OF MAHARASHTRA LIMITED VS MS. SAROJ JINDAL	Section 95(1)	10/10/2023	Pg-96,97,113 to 120,129 to 144 not clear ticekt not allowe don vakalatnama content master data missed	ONKAR
50	7/10/2023	Company Petition (Companies Act)	710102086262023		ISHITVA CONSTRUCTION LIMITED VS MS. SAROJ JINDAL	Sec 252 (1) - By Government Body	11/10/2023	wrong index not file not proper sequence etc.	ABHINAV KUMAR PANDEY
51	8/10/2023	Company Petition (Companies Act)	710102086732023		MAGIC DESTINATIONS (OPC) PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	19/10/2023	, STK 7 missing in pdf and company name also mentioned in stk 7 list case type wrong	Bharti
52	9/10/2023	Company Petition IB (IBC)	710102086922023		SAMIR JAIN VS REGISTRAR OF COMPANIES	Section 94(1)	13/10/2023	please re-upload petion showing this "File is not present in DMS ! "	Vishisht
53	7/10/2023	Company Petition IB (IBC)	710102086182023		IDBI BANK LIMITED VS AGSON GLOBAL PRIVATE LIMITED	IBC under Sec 7	12/10/2023	Pg-175,178,177,176,180,184,186,192 cut master data not found	SANJAY BAJAJ
54	8/10/2023	Company Petition IB (IBC)	710102086782023		BAJRANG DEVCON PRIVATE LIMITED VS SIWON BUILDERS PRIVATE LIMITED	IBC Under Sec 9	13/10/2023	Pg-22,24,59 to 63 not clear court fee and welfare missed .	KUMAR LEGAL RESERACH LLP
55	9/10/2023	Company Appeal(Companies Act)	710102087072023		BAJRANG DEVCON PRIVATE LIMITED VS SIWON BUILDERS PRIVATE LIMITED	Sec 252 (1)	13/10/2023	Appellant sign missing on master index or vol 1 vol 2 index, tickets missing on vakalatnama rs 25 welfare, 3 court fees, date missing on vakalatnama, True copy sign missing on volume 2 PDF, income tax service missing	SOAYIB QURESHI
56	10/10/2023	Company Appeal(Companies Act)	710102087602023		BAJRANG DEVCON PRIVATE LIMITED VS SIWON BUILDERS PRIVATE LIMITED	Sec 252 (3)	16/10/2023	applicant not added in online portal notary not proper show 25rs welfare and 3rs court fee missed in vakaltnama stk 7 not added in petition pdf income tax service missed all annexure true copy missed	Shiv Mangal Sharma

57	10/10/2023	Company Petition (Companies Act)	710102087352023		FALCK INDIA PRIVATE LIMITED VS SIWON BUILDERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	16/10/2023	application every pages sign affidavit gaziabad and notary delhi 1rs court fee missed company master data missed	Himanshu
58	10/10/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102087342023		DOOZY FARMS PRIVATE LIMITED VS SIWON BUILDERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	17/10/2023	195 page wrong arrange	Shiva
59	12/10/2023	Company Petition IB (IBC)	710102088392023		THE BANK OF MAHARASHTRA LIMITED VS RAM AVTAR GUPTA	Section 95(1)	16/10/2023	Pg-91 to 94,95 to 99, 102,116 to 128, not clear master data missed	ONKAR
60	12/10/2023	Company Petition IB (IBC)	710102088292023		INVENT ASSETS SECURITISATION ANDRECONSTRUCTION PRIVATE LIMITED VS N. N. INTRATRADE SERVICES PRIVATE LIMITED	IBC under Sec 7	16/10/2023	affidavit address and verification mismatch Pg-52,64,66,104, cut Pg-194,195,208 not clear need to true copy sign on every pages court fee and welfare pagination wrong in index	vinam
61	11/10/2023	Execution Petition	710102087792023		RAKESH KUMAR VS MR. DEEPAK KUMAR	Rule 11 of NCLT	16/10/2023	section wrong and case type wrong	Nithin
62	11/10/2023	Company Petition IB (IBC)	710102088012023		INDIABULLS HOUSING FINANCE LIMITED VS PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	16/10/2023	Pg-120,121,494 to 620 not clear	Shaurya Shyam
63	13/10/2023	Company Petition IB (IBC)	710102088592023		ESSAA SYNTEX PRIVATE LIMITED VS GEMCARE APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	16/10/2023	Pg- court fee missed @ 1rs	MRINAL SINGH
64	12/10/2023	Company Petition IB (IBC)	710102088492023		AKG SHUTTERINGS PRIVATE LIMITED VS LA RESIDENTIA DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	16/10/2023	reply missed of notice Pg-38 to 60 nto clear need to true copy sign on every pages	Gursat
65	14/10/2023	Company Appeal(Companies Act)	710102089402023		AKG SHUTTERINGS PRIVATE LIMITED VS LA RESIDENTIA DEVELOPERS PRIVATE LIMITED	Sec 252 (1) - By Government Body	18/10/2023	stk 7 kindly remove wrong stk 7	PUNEET
66	13/10/2023	Intervention Petition (IBC)	710102088872023		NISUS FINANCE & INVESTMENT MANAGERS LLP VS EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(5)	18/10/2023	memo party missed list of date and events and brief synopsis missed	Chambers of Kartik Seth
67	14/10/2023	Company Petition IB (IBC)	710102089202023		IDBI TRUSTEESHIP SERVICES LTD. VS SAYA HOMES PVT LTD.	IBC under Sec 7	20/10/2023	master data missed	Vikrant Pachnanda
68	14/10/2023	Company Petition IB (IBC)	710102089742023		HEWLETT PACKARD FINANCIAL SERVICES(INDIA) PRIVATE LTD VS ASHOK TIWARI	Section 95(1)	20/10/2023	master data missed	Vikas Mehta
69	14/10/2023	Company Petition IB (IBC)	710102089182023		IDBI TRUSTEESHIP SERVICES LTD. VS SAYA BUILDCON PVT LTD.	IBC under Sec 7	20/10/2023	master data missed	Vikrant Pachnanda
70	14/10/2023	Company Appeal(Companies Act)	710102089412023		IDBI TRUSTEESHIP SERVICES LTD. VS SAYA BUILDCON PVT LTD.	Sec 252 (1) - By Government Body	18/10/2023	30-32 missed	PUNEET
71	14/10/2023	Company Petition (Companies Act)	710102089842023		SACHIN ANAND VS NAND BATTERIES PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	18/10/2023	please check index page and change section 244 in 242 157-158,176 page not clear and (come to registry)	Harish
72	14/10/2023	Company Petition IB (IBC)	710102089162023		IDBI TRUSTEESHIP SERVICES LTD. VS ROSEBERRY DEVELOPERS PVT LTD	IBC under Sec 7	20/10/2023	master data missed	Vikrant Pachnanda
73	14/10/2023	Company Petition IB (IBC)	710102089222023		IDBI TRUSTEESHIP SERVICES LTD. VS SAYA CEMENTATION LTD.	IBC under Sec 7	20/10/2023	master data missed	Vikrant Pachnanda
74	16/10/2023	Company Petition IB (IBC)	710102090732023		S.S. EXPOTRADERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	25/10/2023	affidavit address and verification mismatch	Mansij
75	15/10/2023	Company Petition IB (IBC)	710102090422023		LIBERIUM GLOBAL RESOURCES PRIVATE LIMITED VS AMRITSAR MSW LIMITED	IBC Under Sec 9	20/10/2023	list of date events and brief synopsis missed affidavit address and verification mismatch Pg-142,146,158,164,186 to 205,232,247 to 250,432,448,477 to 495,522,538 to 540,735,751,779 to 798,825,842 to 843, not clear Pg-233 to 234,523,524,826,827 need to be translate master data missed reply missed or 9-3-B missed	Utsav

76	17/10/2023	Company Petition IB (IBC)	710102091682023		PUSHPA GOYAL ENTERPRISES PRIVATE LIMITED VS NA	IBC Under Sec 10	25/10/2023	sign missed after index Pg-23,30, not clear true copy sign missed on every pages court fee and welfare missed pagination missed in vakalatnama	Pridhi Singla
77	20/10/2023	Transfer Petition(Companies Act)	710102092512023		ANANT PRAKASH SINHA VS MAURYA MANAGEMENT PRIVATE LIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	25/10/2023	section wrong case type wrong fill all party in portal sign missed on every pages main case no not mention in pdf	NILANJAN CHATTERJEE
78	2/6/2023	Company Petition IB (IBC)	710102049942023		BAHUBALI PROPERTIES LTD VS VIPUL LIMITED	IBC under Sec 7	25/10/2023	please mention final amount in part4 pera-2 IRP certificate missed index pagination wrong contact to registry for your file	PSL Advocates & Solicitors
79	16/10/2023	Company Petition (Companies Act)	710102090692023		SERIOUS FRAUD INVESTIGATION OFFICE VS RAJIV GUPTA & CO.	Sec 241 (2)	25/10/2023	wrong file	sfionclt
80	16/10/2023	Company Petition (Companies Act)	710102090822023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AGARWAL GUPTA & KOHLI	Sec 241 (2)	25/10/2023	please check section	sfionclt
81	16/10/2023	Company Petition (Companies Act)	710102090742023		SERIOUS FRAUD INVESTIGATION OFFICE VS VKB & CO.	Sec 241 (2)	25/10/2023	please check section	sfionclt
82	17/10/2023	Company Appeal(Companies Act)	710102091382023		SERIOUS FRAUD INVESTIGATION OFFICE VS VKB & CO.	Sec 252 (3)	25/10/2023	please mentioned company name in memo of parties 86,100,102 page not clear stk 7 missed	MOHIT SINGH KHARAYAT
83	17/10/2023	Company Petition IB (IBC)	710102091232023		REFEX INDUSTRIES LIMITED VS TRN ENERGY PRIVATE LIMITED	IBC Under Sec 9	25/10/2023	counsel detail missed after index after memo party affidavit address mis Pg-28 to 40 not clear master data missed vakalatnama missed	PRANAV JAIN P
84	17/10/2023	Company Petition IB (IBC)	710102091292023		SARVAMANGLA INFRABUILD PRIVATE LIMITED VS NALWA STEEL AND POWER LIMITED	IBC Under Sec 9	25/10/2023	please merge in single pdf petition	Sagarika Sahoo
85	17/10/2023	Company Petition IB (IBC)	710102091552023		KING,S WORLDWIDE INDIA CENTRE VS NALWA STEEL AND POWER LIMITED	IBC Section 59	25/10/2023	affidavit address and verification address mismatch master data missed BR missed	SONAL KUMAR SINGH
86	17/10/2023	Company Petition IB (IBC)	710102091412023		SAURABH KILLA VS SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	25/10/2023	counsel detail missed Pg-21, master data no clear court fee and welfare missed in vakalatnama and date missed	TAPLEGAL
87	17/10/2023	Company Petition IB (IBC)	710102091692023		MAHI BUILDHOME PRIVATE LIMITED VS KAVERI TECHNOBUILD PRIVATE LIMITED	IBC Under Sec 9	25/10/2023	court fee and welfare missed in vakalatnama pagination missed in index. affidavit address and verification address mismatch true copy sign missed pagination missed in pdf .	PRANAV
88	17/10/2023	Company Petition IB (IBC)	710102091482023		VINEET POLYFAB PRIVATE LIMITED VS VINIT KNITTINGS PRIVATE LIMITED	IBC Under Sec 9	25/10/2023	wrong jurisdiction	HONEY SATPAL
89	21/06/2023	Interlocutory Application (I.B.C)	710102054342023	COMPANY PETITION IB (IBC)/307(ND)2019	CENTRAL GST & CX DEPARTMENT CGST DELHI WEST COMMISSIONERATE VS MR. ANIL KOHLI LIQUIDATOR OF M/S FRANCO LEONE LIMITED	Sec 42	19/10/2023	Case Type wrong (Choose Company Appeal) List of dates and Events and Brief Synopsis Missing	Arjun Jain
90	29/07/2023	Interlocutory Application (I.B.C)	710102066892023	COMPANY PETITION IB (IBC)/228(PB)2018	BDR BUILDERS AND DEVELOPERS PVT LTD VS MOHAN LAL LIQUIDATOR KALIBER ASSOCIATES PRIVATE LIMITED	Sec 60(5)	25/10/2023	Correct your section In PDF(mention 60(5) at first and other IN READ WITH Case type wrong (Choose Intervention Petition List of dates and events and Brief Synopsis Missing Vakalatnama Missing	RAKESH KUMAR
91	8/8/2023	Interlocutory Application (I.B.C)	710102069262023	COMPANY PETITION IB (IBC)/204(ND)2021	RUPESH KUMAR VS HITEL GOEL -IRP OF SUPERTECH LIMITED	Sec 60(5)	12/10/2023	sign missing in annexure pages	Anurag
92	21/08/2023	Company Appeal (IBC)	710102072602023	COMPANY PETITION IB (IBC)/731(PB)2018	AIRPORTS AUTHORITY OF INDIA VS PUNJ LLYOD LIMITED	Sec 42	10/10/2023	ashvini mehra missed in portal double pagination not allowed Pg-669 to 671, 692,697,705 not clear	Ashwarya Sinha
93	23/08/2023	Interlocutory Application (I.B.C)	710102073272023	COMPANY PETITION IB (IBC)/22(PB)2018	INDU AGARWAL VS VALUE INFRA BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	17/10/2023	Sign Missing on LIST OF DATES AND EVENTS affidavit address mismatch with notary page no.92 to 152 are not clear.	Mishal Vij

94	23/08/2023	Interlocutory Application (I.B.C)	710102073042023	COMPANY PETITION IB (IBC)/22(PB)2018	AMRIT LAL AGARWAL VS VALUE INFRA BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	17/10/2023	Affidavit address mismatch from notary	Mishal Vij
95	25/08/2023	Restoration Application (IBC)	710102074182023	COMPANY PETITION IB (IBC)/43(ND)2018	RANVEER SINGH VS UJALA PUMPS PVT. LTD.	Rule 11 of NCLT, 2016	25/10/2023	Mention Restoration IA no. In Prayer	ROHIT GOEL
96	11/9/2023	Miscellaneous Application (IBC)	710102078572023	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PVT. LTD VS VISWANADHA SARMA	Sec 60(5)	13/10/2023	all party in memo party should be on online portal and page no.42-47 cut page and 56 not clear page and proof service separate file Case Type wrong select interlocutory application IBC	PRANJAL RAI
97	13/09/2023	Company Appeal (IBC)	710102079372023	COMPANY PETITION IB (IBC)/35(ND)2017	ASSISTANT COMMISSIONER VS SARVESH KASHYAP LIQUIDATOR	Sec 42	16/10/2023	list of date events and brief synopsis missed ticket not allowed on vakalatnama content. need to sepatlay application delay CONTACT TO REGISTRY REGARDING YOUR FILE	Sushila
98	14/09/2023	Company Appeal (IBC)	710102079842023	COMPANY PETITION IB (IBC)/614(ND)2017	ASSISTANT COMMISSIONER VS PARAMJEET SINGH BHATIA	Sec 42	16/10/2023	Pg-191 to 345 not clear CONTACT TO REGISTRY REGARDING YOUR FILE	Sushila
99	18/09/2023	Interlocutory Application (I.B.C)	710102080682023	COMPANY PETITION IB (IBC)/460(ND)2023	FRANK EDUCATIONAL AIDS PRIVATE LTD VS M/S. MAYANK TRADING COMPANY	Sec 60(5)	9/10/2023	counsel detail missing on page-4 and section not mention in index with Proper Subject Matter	GARGI SHARMA
100	22/09/2023	Interlocutory Application (I.B.C)	710102082442023	COMPANY PETITION IB (IBC)/328(ND)2023	BERRY COTTS PVT LTD VS BEE K BEE PRINTS PRIVATE LIMITED	Application under any other provisions- IBC	25/10/2023	memo party missing True copy sign Missing on Annexures	RAVINDER SINGH
101	22/09/2023	Interlocutory Application (I.B.C)	710102082202023	COMPANY PETITION IB (IBC)/334(ND)2019	THE INSOLVENCY AND BANKRUPTCY BOARD VS JOT IMPEX PVT. LTD.	Rule 11 of NCLT, 2016	10/10/2023	Required order of NCLT	Sandhya Kohli
102	25/09/2023	Interlocutory Application (I.B.C)	710102082912023	COMPANY PETITION IB (IBC)/1251(ND)2018	M/S ROYAL INDUSTRIES VS SANDEEP KUMAR BHATT	Rule 11 of NCLT, 2016	25/10/2023	add all parties in online portal. According to MOP	RAJAT ANEJA
103	26/09/2023	Restoration Application (Companies Act)	710102083512023	COMPANY APPEAL(COMPANIES ACT)/56(ND)2021	DREAMZ SHAPERS TECHNOBUILD PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Application under any other provisions	19/10/2023	wrong section(Choose any other Prov.	SUNPREET SINGH
104	28/09/2023	Interlocutory Application (I.B.C)	710102084052023	COMPANY PETITION IB (IBC)/1082(PB)2018	ALCHEMIST INVESTOR S WELFARE ASSOCIATION VS REGISTRAR OF COMPANIES	Sec 60(5)	18/10/2023	payment not done	Chaitanyashil
105	30/09/2023	Interlocutory Application (I.B.C)	710102084552023	COMPANY PETITION IB (IBC)/923(PB)2018	YASHVEER SINGH VS RABINDRA KUMAR MINTRI	Sec 60(5)	25/10/2023	25 Rs. Welfare and 3 RS. Court fee missing in Vakalatnama.	udita singh
106	3/10/2023	Interlocutory Application (I.B.C)	710102085012023	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS RABINDRA KUMAR MINTRI	Rule 11 of NCLT, 2016	13/10/2023	Sign missing on memo of parties Correct the court name from NCLAT into NCLT In both Index and IA	ARGUS PARTNERS
107	5/10/2023	Interlocutory Application (I.B.C)	710102085492023	COMPANY PETITION IB (IBC)/300(ND)2021	SWATANTRA KUMAR SINGH VS MOHAMMED ISLAM	Sec 66(1)	17/10/2023	Page no. 427 to 433 Hindi page Vol 3 PDF nor clear scan	harshit kumar Rawat
108	5/10/2023	Interlocutory Application (I.B.C)	710102085482023	COMPANY PETITION IB (IBC)/2552(ND)2019	PANKAJ NARANG VS SUMIT KUMAR KHANNA	Sec 30	17/10/2023	dua payment rule 31. need every page sign.	Aman
109	5/10/2023	Interlocutory Application (I.B.C)	710102085662023	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS SUMIT KUMAR KHANNA	Rule 11 of NCLT, 2016	12/10/2023	memo party missing in index	ARGUS PARTNERS
110	5/10/2023	Interlocutory Application (I.B.C)	710102085652023	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS SUMIT KUMAR KHANNA	Rule 11 of NCLT, 2016	12/10/2023	memo party missing in index.	ARGUS PARTNERS
111	4/10/2023	Interlocutory Application (I.B.C)	710102085352023	COMPANY PETITION IB (IBC)/02(PB)2017	AMR WELFARE ASSOCIATION VS VIKRAM BAJAJ RP	Rule 11 of NCLT, 2016	9/10/2023	case type wrong need to sign on every pages on application	Karan Suneja
112	6/10/2023	Interlocutory Application (I.B.C)	710102085972023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	9/10/2023	mention true copy in annexure.	Ritesh Agrawal
113	6/10/2023	Interlocutory Application (I.B.C)	710102085952023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	9/10/2023	memo party missing. section wrong. prayer missing.	Ritesh Agrawal
114	6/10/2023	Interlocutory Application (I.B.C)	710102086002023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Sec 60(5)	9/10/2023	memo party mismatch according to online portal.	Ritesh Agrawal
115	6/10/2023	Interlocutory Application (I.B.C)	710102085922023	COMPANY PETITION IB (IBC)/300(PB)2020	QUANTUM PROJECT INFRA PVT. LIMITED VS ANIL JAIN ERSTWHILE RP	Sec 60(5)	17/10/2023	25 Rs. Welfare missing.on Vakalatnama need every page sign and true copy in annexure. Page-224 to 226 Missing in Vol-2	Aman
116	6/10/2023	Interlocutory Application (I.B.C)	710102085992023	COMPANY PETITION IB (IBC)/31(PB)2018	PURAN RAM VS LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	9/10/2023	page no.49,57-59,66 not clear page	Ashu Kansal
117	7/10/2023	Interlocutory Application (I.B.C)	710102086372023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	9/10/2023	mention true copy in annexure.	Ritesh Agrawal
118	6/10/2023	Interlocutory Application (I.B.C)	710102086162023	COMPANY PETITION IB (IBC)/778(ND)2021	AJIT GYANCHAND JAIN VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	18/10/2023	need to file in the additional document plz contact to registry	Anwasha Dasgupta

119	7/10/2023	Interlocutory Application (I.B.C)	710102086542023	COMPANY PETITION IB (IBC)/564(ND)2019	KASHI VISWANATHAN SIVARAMAN LIQUIDATOR GLOBALITE INDUSTRIES PVT. LTD. VS AAKRITI INFO-MEDIA PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	10/10/2023	section not match in index.	AMAR VIVEK
120	7/10/2023	Interlocutory Application (I.B.C)	710102086172023	COMPANY PETITION IB (IBC)/564(ND)2019	AJIT GYANCHAND JAIN VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	10/10/2023	wrong filing.	Anwasha Dasgupta
121	7/10/2023	Interlocutory Application (I.B.C)	710102086242023	COMPANY PETITION IB (IBC)/31(PB)2018	ADITYA MALHOTRA VS LOTUS AUTO ENGINEERING LIMITED	Sec 60(5)	25/10/2023	prayer missing	KANISHK
122	9/10/2023	Interlocutory Application (I.B.C)	710102086832023	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	Rule 11 of NCLT, 2016	11/10/2023	sign missing in application page and notary missing in affidavit and double page numbering and memo party missing and applicant sign missing in prayer and page no.116-119, not clear page	Nistha Gupta
123	8/10/2023	Interlocutory Application (I.B.C)	710102086772023	COMPANY PETITION IB (IBC)/919(ND)2020	BANI KUMAR RANA & ANR. VS GYAN CHANDRA MISRA	Sec 60(5)	10/10/2023	page no.40-42,53-54,57-60,67-76, not clear page and all applicant detail missing on online portal	Anand
124	7/10/2023	Interlocutory Application (I.B.C)	710102086512023	COMPANY PETITION IB (IBC)/25(PB)2018	ESSAR POWER LIMITED VS MR. HUZEFA FAKHRI SITABKHAN	Sec 60(5)	10/10/2023	memo party mismatch in according to online portal.	Sumesh
125	7/10/2023	Interlocutory Application (I.B.C)	710102086582023	COMPANY PETITION IB (IBC)/2721(ND)2019	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	12/10/2023	applicant and respondent detail mismatch on online portal according to mop	Aseem Atwal
126	8/10/2023	Interlocutory Application (I.B.C)	710102086752023	COMPANY PETITION IB (IBC)/300(ND)2021	SWATANTRA KUMAR SINGH VS MOHAMMED ISLAM	Sec 66(1)	11/10/2023	page no. 75,76,231,307,366,,367,368,369,371 to 378,380 to 383,388 to 390,396,397,400,415,425,430,435 to 443,445 to 448 are not clear. fill all details in online portal.	harshit kumar Rawat
127	8/10/2023	Interlocutory Application (I.B.C)	710102086762023	COMPANY PETITION IB (IBC)/300(ND)2021	SWATANTRA KUMAR SINGH VS MOHAMMED ISLAM	Sec 43(1) r/w Sec 44 (1)	17/10/2023	page no., 365-372,374-379,381-383,386-403,407-412,416,418,421,424,425,429-442, not clear pages Due payment of section 44	harshit kumar Rawat
128	10/10/2023	Interlocutory Application (I.B.C)	710102087432023	COMPANY PETITION IB (IBC)/1626(PB)2019	AMIT TALWAR VS MOHAMMED ISLAM	Any other provision - Govt body	13/10/2023	section wrong.	Prashant Chauhan
129	9/10/2023	Interlocutory Application (I.B.C)	710102087042023	COMPANY PETITION IB (IBC)/777(ND)2021	AJIT GYANCHAND JAIN VS MOHAMMED ISLAM	Application under any other provisions- IBC	18/10/2023	need to file in the additional document Wrong Filing	Anwasha Dasgupta
130	9/10/2023	Interlocutory Application (I.B.C)	710102086992023	COMPANY PETITION IB (IBC)/2130(ND)2019	JITENDER SINGH DHAWAN & ANR. VS NILESH SHARMA	Sec 60(5)	11/10/2023	cut page. 96,98 to 121,125,145 to 150,151 to 158, 160 to 169,171 to 173. 3Rs court fee missing in vakalatnama. date missing in vakalatnama.need every page sign and true copy in annexure.	ASHISH DHOUNDIYAL
131	10/10/2023	Interlocutory Application (I.B.C)	710102087122023	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR IN CASE OF WOOLWAYS INDIA LTD VS SHIVANI SHARMA	Application under any other provisions- IBC,Sec 66(1)	12/10/2023	dua payment section 35.added all respondent in online portal.	Sajeve Bhushan Deora
132	10/10/2023	Interlocutory Application (I.B.C)	710102087402023	COMPANY PETITION IB (IBC)/901(ND)2020	RAMA TOMAR VS SARVOTTAM REALCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/10/2023	added all petitioner and respondent in online portal. fill all details in online portal. affidavit address mismatch in notary.page no.35 mention english translate copy.need every page true copy and sign in annexure.	Varun Mudgal
133	10/10/2023	Interlocutory Application (I.B.C)	710102087262023	COMPANY PETITION IB (IBC)/22(PB)2018	RASHID HUSSAIN VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	25/10/2023	1 Rs. Court fee missing on Vakalatnamaa PAge no. overwriting cannot be considered from page-13 (make it clear	SANYAM JAIN
134	10/10/2023	Interlocutory Application (I.B.C)	710102087312023	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR IN CASE OF WOOLWAYS INDIA LTD VS RAKESH NAYAR	Application under any other provisions- IBC,Sec 66(1)	12/10/2023	dua payment section 31.added all respondent in online portal. jpage no. 184.	Sajeve Bhushan Deora
135	10/10/2023	Interlocutory Application (I.B.C)	710102087172023	COMPANY PETITION IB (IBC)/3173(ND)2019	MAHENDRA KUMAR JAJOO VS HEMANT SETHI AND ORS.	Sec 60(5)	12/10/2023	added all respondent in online portal.	Pradip Nandi
136	10/10/2023	Interlocutory Application (I.B.C)	710102087522023	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA IN LIQUIDATIONS VS RAKESH NAYAR	Sec 66(1)	19/10/2023	verification Date Missing on Page-35 sign Missing on vol.1 and 2 Index details missing on prayer	Sajeve Bhushan Deora

137	7/10/2023	Interlocutory Application (I.B.C)	710102086412023	COMPANY PETITION IB (IBC)/933(PB)2019	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS CLC INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	17/10/2023	memo party missing in Index and in IA	SHAHROUKH EJAZ
138	9/10/2023	Interlocutory Application (I.B.C)	710102087102023	COMPANY PETITION IB (IBC)/139(ND)2023	MANISH AGARWAL VS AARCITY INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	13/10/2023	wrong section In Online Portal Please Check your section as Section Mismatch from Online Portal and In Index contact to registry	vidit jain
139	10/10/2023	Interlocutory Application (I.B.C)	710102087392023	COMPANY PETITION IB (IBC)/131(PB)2017	CENTRAL DEPOSITORY SERVICES INDIA LIMITED VS DEEPAK CHAGANLAL CHOUDHARI	Rule 11 of NCLT, 2016	20/10/2023	page no. 28 to 43,46,47 are not clear. case type wrong	AMIT
140	11/10/2023	Restoration Application (IBC)	710102087862023	COMPANY PETITION IB (IBC)/1397(PB)2019	SARVA PLASTIC INDUSTRIES PVT LTD VS DEEPAK CHAGANLAL CHOUDHARI	Rule 11 of NCLT, 2016	25/10/2023	applicant detail missing on online portal true copy missing in annexure page plz. delete old Defective PDF and upload Proof of Service	RADHIKA GOEL
141	11/10/2023	Miscellaneous Application(Companies Act)	710102087962023	COMPANY PETITION (COMPANIES ACT)/437(ND)2017	OMVEER SINGH VS M/S ACCURATE CONTAINERS PVT LTD & ORS	Application under any other provisions	13/10/2023	case type wrong choose IA.dua payment section 44.memo parties missing.	Gagandeep Singh Arora
142	11/10/2023	Interlocutory Application (I.B.C)	710102088152023	COMPANY PETITION IB (IBC)/1265(ND)2019	HEMANT SHARMA VS M/S ACCURATE CONTAINERS PVT LTD & ORS	Rule 11 of NCLT, 2016	25/10/2023	section wrong	HEMANT SHARMA
143	12/10/2023	Interlocutory Application (I.B.C)	710102088212023	COMPANY PETITION IB (IBC)/160(PB)2018	RANJIT KAPOOR VS HEMANT SHARMA	Sec 60(5)	16/10/2023	fill all details in online portal. page no. 146 to 148,172 to 175,181 to 188,190,191,192,199,200,202,209,205,206,207,209,210,212,239 to 259 are not clear. page no. 301,302 mention type copy in pdf. page no. 233 mention English translate copy.	LexCounsel
144	12/10/2023	Interlocutory Application (I.B.C)	710102088192023	COMPANY PETITION IB (IBC)/160(PB)2018	ROHIT RAMESH MEHRA VS SITI NETWORKS LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	13/10/2023	wrong file please choose location mumbai	Chandhiok&mahajan
145	12/10/2023	Interlocutory Application (I.B.C)	710102088412023	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS VIJAY KISHORE SAXENA	Rule 11 of NCLT, 2016	16/10/2023	remove main case parties and mention only liquidator details in online portal.	Mr. jitendra kumar
146	11/10/2023	Interlocutory Application (I.B.C)	710102088062023	COMPANY PETITION IB (IBC)/1781(ND)2018	ANKUR BUILDWEL VS SHIV NANDAN	Sec 60(5)	19/10/2023	ticket put on blank side in Vakalatnama.	Issrani
147	12/10/2023	Company Application(Companies Act)	710102088222023	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	COL A KHANNA SM RETD VS DELHI GYMKHANNA CLUB LTD	Rule 11 of NCLT	16/10/2023	all respondent detail incomplete and sign missing in application page	COL A KHANNA SM Retd
148	11/10/2023	Restoration Application (IBC)	710102087872023	COMPANY PETITION IB (IBC)/1397(PB)2019	M S GOEL HUF VS DELHI GYMKHANNA CLUB LTD	Rule 11 of NCLT, 2016	25/10/2023	all applicant detail not fill online portal true copy missing Proof of Service missing	RADHIKA GOEL
149	12/10/2023	Interlocutory Application (I.B.C)	710102088232023	COMPANY PETITION IB (IBC)/22(PB)2018	PRASHANT CHAUHAN VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	18/10/2023	applicant and respondent detail incomplete on Portal	Aastha Kaushik
150	11/10/2023	Restoration Application (IBC)	710102087892023	COMPANY PETITION IB (IBC)/1397(PB)2019	VIPUL GOEL VS VALUE INFRA BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	25/10/2023	true copy missing in annexure page Proof of service Missing (upload it by Deleting one PDF of (POS)).	RADHIKA GOEL
151	10/10/2023	Company Appeal (IBC)	710102087652023		INCOME TAX OFFICER WARD 10(3) DELHI VS REGISTRAR OF COMPANIES DELHI & ORS. IN THE MATTER OF MS. AZIMUTH CAOITAL PVT. LTD.	Any other provision - Govt body	17/10/2023	section wrong please choose section 42 memo party missed list of date and events missed vakalatnama missed	Zoheb
152	12/10/2023	Miscellaneous Application (IBC)	710102088342023	COMPANY PETITION IB (IBC)/354(ND)2023	NEERAJ MALHOTRA VS CLOUD RETAIL SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	25/10/2023	Case type wrong (Choose Intervention Petition) Add Parties on Online Portal according to MOP and all applicant affidavit missing in application . list of dates and events, brief synopsis missing Section Wrong choose 60(5) and Correct in PDF also	SHIVAM SEHGAL
153	10/10/2023	Interlocutory Application (I.B.C)	710102087572023	COMPANY PETITION IB (IBC)/901(ND)2020	RAMA TOMAR VS SARVOTTAM REALCON PRIVATE LIMITED	Sec 30	13/10/2023	index missing. memo party missing. date and place missing prayer missing mention applicant sign in prayer. affidavit address mismatch in notary. need every page sign.	Varun Mudgal
154	11/10/2023	Interlocutory Application (I.B.C)	710102087952023	COMPANY PETITION IB (IBC)/98(ND)2023	KRSNA HOME PRODUCTS PRIVATE LIMITED VS SARVOTTAM REALCON PRIVATE LIMITED	Application under any other provisions- IBC	13/10/2023	incomplete file	Chetan

155	13/10/2023	Interlocutory Application (I.B.C)	710102088782023	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA B PRASAD LIQUIDATOR OF PARIVARTAN BUILDTECH LIMITED VS SARVOTTAM REALCON PRIVATE LIMITED	Application under any other provisions- IBC	17/10/2023	fill all details in online portal. affidavit address mismatch in notary. page no. 42,45,46,47 mention English translate copy in pdf.	AMAR VIVEK
156	13/10/2023	Interlocutory Application (I.B.C)	710102088932023	COMPANY PETITION IB (IBC)/242(ND)2021	RAJEEV RANJAN SINGH VS SARVOTTAM REALCON PRIVATE LIMITED	Application under any other provisions- IBC,Sec 30,Application under any other provisions- IBC	16/10/2023	dua payment section 31.	KARAN
157	13/10/2023	Interlocutory Application (I.B.C)	710102089012023	COMPANY PETITION IB (IBC)/564(ND)2019	KASHI VISWANATHAN SIVARAMAN GLOBALITE VS SARVOTTAM REALCON PRIVATE LIMITED	Application under any other provisions- IBC	17/10/2023	fill all details in online portal.	Dhananjaya Sud
158	11/10/2023	Interlocutory Application (I.B.C)	710102087852023	COMPANY PETITION IB (IBC)/1373(ND)2019	MOHAN LAL JAIN VS VIVEK SHUKLA	Sec 42	25/10/2023	section wrong according to pdf.	Inder Paul Singh Oberoi
159	15/10/2023	Interlocutory Application (I.B.C)	710102090222023	COMPANY PETITION IB (IBC)/664(ND)2021	ARVIND MITTAL VS VIVEK SHUKLA	Application under any other provisions- IBC	25/10/2023	Affidavit address mismatch with notary.	Atul Bhatia
160	13/10/2023	Interlocutory Application (I.B.C)	710102088792023	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR IN THE CASE OF WOOLWAYS INDIA LIMITED VS RAKESH NAYAR & ORS	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	25/10/2023	section fill online according to application due payment section 35(1)(n).	Sajeve Bhushan Deora
161	14/10/2023	Interlocutory Application (I.B.C)	710102089572023	COMPANY PETITION IB (IBC)/613(ND)2019	MR. DEBASHIS NANDA VS RAKESH NAYAR & ORS	Application under any other provisions- IBC	17/10/2023	page number wrong after 13 page	Gaurav Joshi
162	14/10/2023	Interlocutory Application (I.B.C)	710102089232023	COMPANY PETITION IB (IBC)/242(ND)2021	RAJEEV RANJAN SINGH -RP VS RAKESH NAYAR & ORS	Application under any other provisions- IBC	17/10/2023	vol 1,2,3,4 separate index missing.	Rajeev Ranjan Singh
163	14/10/2023	Interlocutory Application (I.B.C)	710102089592023	COMPANY PETITION IB (IBC)/984(ND)2019	ASHU GUPTA VS RAKESH NAYAR & ORS	Application under any other provisions- IBC	17/10/2023	date missing in vakalatnama.	ASHU GUPTA
164	13/10/2023	Interlocutory Application (I.B.C)	710102088962023	COMPANY PETITION IB (IBC)/1367(PB)2018	NAVNEET KUMAR GUPTA LIQUIDATOR OF C&C CONSTRUCTION LTD VS RAKESH NAYAR & ORS	Application under any other provisions- IBC	17/10/2023	Navneet Kumar Gupta detail incomplete on online portal	ASHU GUPTA
165	14/10/2023	Interlocutory Application (I.B.C)	710102089292023	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA VS RAKESH NAYAR & ORS	Application under any other provisions- IBC	17/10/2023	vol 1,2 separate index missing.	Aditi Sharma
166	13/10/2023	Interlocutory Application (I.B.C)	710102089062023	COMPANY PETITION IB (IBC)/2906(ND)2019	UTSAV SECURITIES PRIVATE LIMITED VS SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	17/10/2023	sign missing in application page and counsel detail and applicant sign missing in prayer and liquidator detail missing on online portal pdf	ATIUTTAM
167	14/10/2023	Interlocutory Application (I.B.C)	710102089522023	COMPANY PETITION IB (IBC)/132(PB)2017	SANJAY GUPTA LIQUIDATOR OF SAM TEL COLOR LIMITED VS SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED	Sec 60(5)	17/10/2023	progress report separate file and page no. missing in index	Dhananjaya Sud
168	14/10/2023	Interlocutory Application (I.B.C)	710102089612023	COMPANY PETITION IB (IBC)/674(PB)2018	RELIGARE FINVEST LIMITED VS ZOLTON PROPERTIES PRIVATE LIMITED	Application under any other provisions- IBC	25/10/2023	counsel detail missing in prayer page no 4	SUREKHA
169	14/10/2023	Interlocutory Application (I.B.C)	710102089212023	COMPANY PETITION IB (IBC)/354(PB)2021	PRIYANKA CHOUHAN VS ZOLTON PROPERTIES PRIVATE LIMITED	Application under any other provisions- IBC	19/10/2023	fill all details in online portal or application	Priyanka Chouhan
170	14/10/2023	Interlocutory Application (I.B.C)	710102089482023	COMPANY PETITION IB (IBC)/1372(PB)2018	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF VS ZOLTON PROPERTIES PRIVATE LIMITED	Application under any other provisions- IBC	17/10/2023	ib not mention in main case and page no. missing in index and sign missing in application page	Dhananjaya Sud
171	14/10/2023	Interlocutory Application (I.B.C)	710102089462023	COMPANY PETITION IB (IBC)/882(ND)2020	SHRI SHUBHANGG TRIPAATHI VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	17/10/2023	notary and address mismatch in affidavit and page no.20-26 cut page and page no.27-31,45-46 not clear page and page no.32-42 hindi page	Parinam
172	14/10/2023	Interlocutory Application (I.B.C)	710102089312023	COMPANY PETITION IB (IBC)/1565(PB)2018	MAHADEVAN NAGARATNAM VS M/S CROWN ABCAUS IT PARK ASSOCIATION	Sec 60(5)	17/10/2023	wrong file.	SAURABH
173	15/10/2023	Interlocutory Application (I.B.C)	710102090172023	COMPANY PETITION IB (IBC)/2661(ND)2019	PAWAN GARG VS M/S CROWN ABCAUS IT PARK ASSOCIATION	Application under any other provisions- IBC	25/10/2023	pawan garg detail fill online	PAWAN GARG
174	14/10/2023	Interlocutory Application (I.B.C)	710102089782023	COMPANY PETITION IB (IBC)/2027(ND)2019	HARVINDER SINGH LIQUIDATOR KAY EM COPPER PVT LTD VS M/S CROWN ABCAUS IT PARK ASSOCIATION	Rule 11 of NCLT, 2016	20/10/2023	Harvinder Singh detail incomplete on online portal counsel sign missing index or prayer	JAGNEET SINGH
175	13/10/2023	Interlocutory Application (I.B.C)	710102089102023	COMPANY PETITION IB (IBC)/867(PB)2019	DEEPIKA BHUGRA PRASAD VS M/S CROWN ABCAUS IT PARK ASSOCIATION	Sec 60(5)	25/10/2023	Affidavit Address mismatch with notary	Akshay

176	15/10/2023	Interlocutory Application (I.B.C)	710102090462023	COMPANY PETITION IB (IBC)/900(ND)2020	VIKAS GARG-LIQUIDATOR VS M/S CROWN ABCAUS IT PARK ASSOCIATION	Application under any other provisions- IBC	17/10/2023	Liquidator details fill in online portal	Vikas Garg
177	15/10/2023	Interlocutory Application (I.B.C)	710102090522023	COMPANY PETITION IB (IBC)/3455(ND)2019	HANS RAJ BHOGRA LIQUIDATOR MK VS M/S CROWN ABCAUS IT PARK ASSOCIATION	Application under any other provisions- IBC	17/10/2023	details incomplete on mop of applicant, liquidator detail fill online portal, sign missing every page on report	Dhananjaya Sud
178	15/10/2023	Interlocutory Application (I.B.C)	710102090502023	COMPANY PETITION IB (IBC)/532(PB)2017	KASHI VISWANATHAN SIVARAMAN HARIDWAR VS M/S CROWN ABCAUS IT PARK ASSOCIATION	Application under any other provisions- IBC	17/10/2023	Affidavit address mismatch with notary, liquidator detail fill online portal	Dhananjaya Sud
179	15/10/2023	Interlocutory Application (I.B.C)	710102090162023	COMPANY PETITION IB (IBC)/643(ND)2018	M/S. A TO Z BARTER PVT. LTD. VS M/S CROWN ABCAUS IT PARK ASSOCIATION	Application under any other provisions- IBC	18/10/2023	only sanjay garg detail fill online portal as a applicant	Dhananjaya Sud
180	15/10/2023	Interlocutory Application (I.B.C)	710102090082023	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS M/S CROWN ABCAUS IT PARK ASSOCIATION	Rule 11 of NCLT, 2016	18/10/2023	ashwini mehra detail fill online affidavit address mismatch with notary	RAGHAV CHADHA
181	15/10/2023	Interlocutory Application (I.B.C)	710102090532023	COMPANY PETITION IB (IBC)/597(PB)2017	SANJAY GUPTA LIQ SONEAR VS M/S CROWN ABCAUS IT PARK ASSOCIATION	Application under any other provisions- IBC	18/10/2023	fill all details in online portal.	Dhananjaya Sud
182	16/10/2023	Interlocutory Application (I.B.C)	710102090932023	COMPANY PETITION IB (IBC)/3095(ND)2019	HUZEFA FAKHRI SITABKHAN VS M/S CROWN ABCAUS IT PARK ASSOCIATION	Sec 60(5)	19/10/2023	counsel detail missing in prayer and Huzefa Fakhri Sitabkhan detail missing in memo party	Sanampreet
183	15/10/2023	Interlocutory Application (I.B.C)	710102090492023	COMPANY PETITION IB (IBC)/550(ND)2020	ANISH KUMAR SANGHI VS M/S CROWN ABCAUS IT PARK ASSOCIATION	Application under any other provisions- IBC	18/10/2023	index page are cut. page no. 1,2,3,5,6,8,10,11,17 are cut.	Anish Kumar Sanghi
184	16/10/2023	Interlocutory Application (I.B.C)	710102090862023	COMPANY PETITION IB (IBC)/882(ND)2020	ANJU TALWAR VS ATUL MITTAL	Sec 60(5)	19/10/2023	applicant and respondent detail incomplete on online portal and page no.41,43,45,47, not clear page and welfare rs. 25 missing and date missing in vakaltnama and true copy missing in annexure page	Dhruv Gupta
185	16/10/2023	Interlocutory Application (I.B.C)	710102090772023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 60(5)	25/10/2023	Please separate file FOURTH Progress Report page no 9 to 17	Rajiv Malik
186	16/10/2023	Interlocutory Application (I.B.C)	710102090722023	COMPANY PETITION IB (IBC)/559(PB)2017	JAGADEES KUMAR MORRI (LIQUIDATOR) VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 60(5)	19/10/2023	main case wrong in pdf. page no. 49 are not clear.	Pankaj
187	15/10/2023	Interlocutory Application (I.B.C)	710102090062023	COMPANY PETITION IB (IBC)/866(PB)2018	LIQUIDATOR-MARGRA INDUSTRIES LTD VS MARGRA INDUSTRIES LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	25/10/2023	please file separately report	RAMESH KUMAR MAHALIYAN
188	16/10/2023	Interlocutory Application (I.B.C)	710102090962023	COMPANY PETITION IB (IBC)/970(PB)2020	DMI FINANCE PRIVATE LIMITED VS RAHEJA DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	19/10/2023	case type section wrong and page 50 not clear page and order missing	Vipul
189	16/10/2023	Interlocutory Application (I.B.C)	710102090882023	COMPANY PETITION IB (IBC)/297(ND)2023	SUBHASH CHANDRA JAIN VS INDIAN BANK	Sec 60(5)	19/10/2023	counsel detail missing in prayer and applicant sign missing missing in prayer and page no.22-31 not clear page and vakaltnama not clear page and court fee 1 rs. missing and sing missing in application page and applicant no.2 detail missing in on online portal	KSHITIJ SHARDA
190	15/10/2023	Interlocutory Application (I.B.C)	710102090512023	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA B PRASAD LIQUIDATOR KANIK ELECTRONICS LIMITED VS INDIAN BANK	Application under any other provisions- IBC	25/10/2023	index missing. fill all details in online portal. pagination numbering missing in pdf.	Dhananjaya Sud
191	16/10/2023	Interlocutory Application (I.B.C)	710102090612023	COMPANY PETITION IB (IBC)/922(ND)2020	GULLIVERS TRAVELS ASSOCIATES VS INDIAN BANK	Application under any other provisions- IBC	19/10/2023	remove main case party in online portal. fill all details in online portal.mention counsel sign in prayer.index.memo party.list of dates and events. pagination numbering are missing in index. numbering missing in pdf.	Meghna
192	16/10/2023	Interlocutory Application (I.B.C)	710102090792023	COMPANY PETITION IB (IBC)/330(ND)2021	NARENDRA SINGH YADAV VS ASHWANI KUMAR SINGLA (RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE FERNHILL PROJECT)	Sec 60(5)	19/10/2023	ASHWANI KUMAR SINGLA detail incomplete on online portal and sign missing in application page and section not mention in index and notary date missing in affidavit and true copy missing in annexure page and	Krishan Kumar

193	13/10/2023	Interlocutory Application (I.B.C)	710102088882023	COMPANY PETITION IB (IBC)/15(PB)2017	ARUNAVA SIKDAR VS ASHWANI KUMAR SINGLA (RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE FERNHILL PROJECT)	Application under any other provisions- IBC	17/10/2023	ARUNAVA SIKDAR detail incomplete on online portal	ARUNAVA SIKDAR
194	16/10/2023	Restoration Application (IBC)	710102091022023	COMPANY PETITION IB (IBC)/307(ND)2020	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED VS VENICE MAINTENANCE LLP	Application under any other provisions- IBC	19/10/2023	ib not monition in main case	ASHUTOSH
195	14/10/2023	Interlocutory Application (I.B.C)	710102089362023	COMPANY PETITION IB (IBC)/25(PB)2018	CENTRAL WAREHOUSING CORPORATION VS HUZEFA FAKHRI SITABKHAN	Sec 60(5),Rule 11 of NCLT, 2016	17/10/2023	page no.24-25,28 not clear page and page no. missing after 30 page	Paroma Sengupta
196	16/10/2023	Interlocutory Application (I.B.C)	710102091092023	COMPANY PETITION IB (IBC)/330(ND)2021	M/S PIYARE LAL HARI SINGH BUILDERS PVT. LTD. VS MR. ASHWANI KUMAR SINGLA RESOLUTION PROFESSIONAL OF THE CORPORATE DEBTOR	Sec 60(5)	18/10/2023	page no.119,123,149,151,156-160,169,177-179,181-183,185-190,193,195,197,199,214,215,216,219,226,227,236,238,240,241,252-254,256,306-307, not clear pages	Rajesh Bhardwaj
197	13/10/2023	Company Application(Companies Act)	710102088632023	COMPANY PETITION (COMPANIES ACT)/45(ND)2021	STELLA INDUSTRIES LIMITED VS CASABLANCA INDUSTRIES PRIVATE LIMITED	Rule 11 of NCLT	19/10/2023	main case wrong main case no. and name wrong in PDF according to online wrong PDF according to online main case contact to registry	KARAN MALHOTRA
198	17/10/2023	Interlocutory Application (I.B.C)	710102091242023	COMPANY PETITION IB (IBC)/945(ND)2018	M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED VS CASABLANCA INDUSTRIES PRIVATE LIMITED	Application under any other provisions- IBC	19/10/2023	affidavit missing and counsel sign missing in index and liquidator detail missing online portal and pdf	Mani Gupta
199	16/10/2023	Interlocutory Application (I.B.C)	710102090972023	COMPANY PETITION IB (IBC)/1064(PB)2018	MAHESH AGARWAL VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	19/10/2023	Mahesh Agarwal detail incomplete on online portal and page no.12,14,15,22 not clear pages and vakalatanma missing	kinshuk Chatterjee
200	16/10/2023	Interlocutory Application (I.B.C)	710102091082023	COMPANY PETITION IB (IBC)/2161(ND)2019	EMPLOYEES PROVIDENT FUND ORGANIZATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER VS RAKESH KUMAR JAIN RESOLUTION PROFESSIONAL REPRESENTING THROUGH CORPORATE DEBTOR	Sec 60(5)	19/10/2023	page no. 65 are not clear.	BRAJA
201	17/10/2023	Interlocutory Application (I.B.C)	710102091362023	COMPANY PETITION IB (IBC)/900(ND)2020	P.R. ROLLING MILLS PVT. LTD. VS HEMA ENGINEERING INDUSTRIES LIMITED	Application under any other provisions- IBC	19/10/2023	wrong filing.	Nivedita R. Sarda
202	17/10/2023	Interlocutory Application (I.B.C)	710102091252023	COMPANY PETITION IB (IBC)/16(PB)2017	MR. HARISH CHANDER MANCHANDA VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	25/10/2023	case type wrong	RAKESH KUMAR
203	17/10/2023	Interlocutory Application (I.B.C)	710102091222023	COMPANY PETITION IB (IBC)/01(PB)2017	RAHUL JAIN VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	20/10/2023	section not match.	RAKESH KUMAR
204	17/10/2023	Interlocutory Application (I.B.C)	710102091312023	COMPANY PETITION IB (IBC)/1564(PB)2018	SHRI. BIBHU PRASAD PUROHIT THROUGH ITS SPA HOLDER SH. KRISHNA RAJ SINGH SISODIYA VS UMANG REALTECH PRIVATE LIMITED	Sec 60(5)	19/10/2023	added all respondent in online portal. date and place missing in index. 1Rs court fee short in vakalatnama. date missing in vakalatnama. ticket put on blank side in vakalatnama. need every page sign. true copy and sign in annexure. index last pagination wrong.	SIDDHARTH TANDON
205	16/10/2023	Interlocutory Application (I.B.C)	710102091012023	COMPANY PETITION IB (IBC)/1373(ND)2019	CFM ASSET RECONSTRUCTION P. LTD. VS VIVEK SHUKLA	Sec 60(5)	25/10/2023	affidavit address mismatch with notary	Inder Paul Singh Oberoi
206	15/10/2023	Interlocutory Application (I.B.C)	710102090202023	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS VIVEK SHUKLA	Application under any other provisions- IBC	18/10/2023	affidavit are cut.	SUMAN
207	17/10/2023	Interlocutory Application (I.B.C)	710102091562023	COMPANY PETITION IB (IBC)/364(ND)2019	PRABHAKAR KUMAR VS VIVEK SHUKLA	Regulation 44(2), Liquidation process Regulation, 2016	19/10/2023	section wrong and true copy sign missing in annexure page	ISWAR
208	18/10/2023	Interlocutory Application (I.B.C)	710102091802023	COMPANY PETITION IB (IBC)/2582(ND)2019	MOONLIGHT PROPBUILD PVT. LTD. VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	19/10/2023	fill all details in online portal.	Sonam

209	18/10/2023	Interlocutory Application (I.B.C)	710102091822023	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED	Rule 11 of NCLT, 2016	19/10/2023	index page not clear and page no.3 to 5 not clear page and order missing and power attorney and case type wrong please choose restoration	Sougat Sinha
210	17/10/2023	Miscellaneous Application (IBC)	710102091602023	COMPANY PETITION IB (IBC)/362(ND)2021	TLG INDIA PRIVATE LIMITED VS CHIKAI GLOBAL PRIVATE LIMITED	Sec 60(5)	20/10/2023	page no. missing in index and date place missing and counsel sign missing in index and notary and address mismatch in affidavit	Amit
211	17/10/2023	Interlocutory Application (I.B.C)	710102091642023	COMPANY PETITION IB (IBC)/237(ND)2023	MR. SAURABH DEWEN VS LOGIX INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	19/10/2023	affidavit address mismatch with notary	Piyush
212	18/10/2023	Company Application(Companies Act)	710102091952023	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	PRIYANKA MIGLANI VS UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	25/10/2023	notary and address mismatch in stamp paper	PERVINDER
213	17/10/2023	Interlocutory Application (I.B.C)	710102091592023	COMPANY PETITION IB (IBC)/467(PB)2021	CANARA BANK VS NAUSHAD AHMAD	Sec 60(5)	20/10/2023	page no. 80 are not clear. page no. 25 mention true copy.	Anand Varma
214	17/10/2023	Interlocutory Application (I.B.C)	710102091662023	COMPANY PETITION IB (IBC)/328(ND)2023	BEE K BEE PRINTS PRIVATE LIMITED VS BERRY COTTS PVT LTD	Sec 49(2)	20/10/2023	page no. missing in application page	KARAN
215	17/10/2023	Interlocutory Application (I.B.C)	710102091472023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	25/10/2023	applicant respondent details fill online according to mop	Rajiv Malik
216	17/10/2023	Interlocutory Application (I.B.C)	710102091572023	COMPANY PETITION IB (IBC)/1807(ND)2019	RETAIL KART SOLUTION PRIVATE LIMITED VS M/S TECHMATE INDUSTRIES	Sec. 12A	20/10/2023	shree parvee kumar aggrwal detail missing in on online portal	Rishabh Singh
217	18/10/2023	Interlocutory Application (I.B.C)	710102091772023	COMPANY PETITION IB (IBC)/456(ND)2018	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	25/10/2023	double page numbering after 124 page and all applicant and respondent mobile no. missing on online portal	Atul Kansal
218	18/10/2023	Interlocutory Application (I.B.C)	710102091762023	COMPANY PETITION IB (IBC)/456(ND)2018	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	25/10/2023	all applicant and respondent mobile no. missing on online portal	Atul Kansal
219	18/10/2023	Interlocutory Application (I.B.C)	710102091852023	COMPANY PETITION IB (IBC)/456(ND)2018	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	25/10/2023	all applicant and respondent mobile no. missing on online portal and double page no. after 127 page	Atul Kansal
220	18/10/2023	Interlocutory Application (I.B.C)	710102091982023	COMPANY PETITION IB (IBC)/72(ND)2021	DIWAN SINGH DIRETOR POWER SUSPENDED BALAJI DIGITAL SOLUTION PVT LTD VS ROHIT SEHGAL RESOLUTION PROFESSIONAL BALAJI DIGITAL SOLUTION PVT LTD	Sec 60(5)	25/10/2023	all party's in memo party's should be on online portal	Atul Kansal
221	19/10/2023	Interlocutory Application (I.B.C)	710102092112023	COMPANY PETITION IB (IBC)/375(PB)2018	MR. HARPREET SINGH AND ANR VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	25/10/2023	page no.69 cut page and all party in memo party should be on online portal	Mr. Mushtaq Salim
222	16/10/2023	Interlocutory Application (I.B.C)	710102091042023	COMPANY PETITION IB (IBC)/1059(ND)2018	DEEPAK KUMAR GOEL VS MR. ANAND SONBHADRA	Sec 60(5)	19/10/2023	fill all details in online portal.	AAKASH TYAGI
223	18/10/2023	Interlocutory Application (I.B.C)	710102091862023	COMPANY PETITION IB (IBC)/264(PB)2023	SHAIENDRA AJMERA VS MR. ANAND SONBHADRA	Application under any other provisions- IBC	20/10/2023	section wrong choose any other provisions online portal	Yugam Taneja
224	17/10/2023	Interlocutory Application (I.B.C)	710102091582023	COMPANY PETITION IB (IBC)/2924(ND)2019	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS MAGPIE INTERNATIONAL LTD	Sec 60(5)	20/10/2023	case type wrong	ANAND
225	19/10/2023	Interlocutory Application (I.B.C)	710102092342023	COMPANY PETITION IB (IBC)/500(ND)2023	FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED VS HDFC BANK LTD	Rule 11 of NCLT, 2016	25/10/2023	memo party missing and sign missing in application page	Carina Arora

226	19/10/2023	Interlocutory Application (I.B.C)	710102092352023	COMPANY PETITION IB (IBC)/264(PB)2023	NIMIT AILAWADI VS HDFC BANK LTD	Sec 60(5)	25/10/2023	section Wrong (Choose application any other Prov. IBC Date and Place missing on Index, MOP and Prayer True copy sign Missing on Annexures Vol-1 and 2 Index Missing date missing on Vakalatnama	Rahul Chaudhry
227	19/10/2023	Interlocutory Application (I.B.C)	710102092402023	COMPANY PETITION IB (IBC)/79(ND)2021	RAJEEV GOEL VS MANSFIELD POWER & INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	25/10/2023	fill all details in online portal. section wrong. need every page sign and true copy in annexure. mention applicant sign in prayer.	Dhruv
228	19/10/2023	Interlocutory Application (I.B.C)	710102092322023	COMPANY PETITION IB (IBC)/420(ND)2017	M/S AM INSUPACK VS DAKSHIN HARYANA BIJLI VITRAN NIGAM	Sec 60(5)	25/10/2023	due payment other section and page no. 20,23,25-28, hindi pages	Rashi
229	19/10/2023	Interlocutory Application (I.B.C)	710102092392023	COMPANY PETITION IB (IBC)/204(ND)2021	DHIRESH PANDEY VS HITESH GOYAL	Sec 60(5)	25/10/2023	page no.25-52 not clear page and applicant and respondent detail incomplete on online portal and page no.58-61,143,150,152-154, not clear pages and page no. missing after 163 in index	Dhireshe Pandey
230	20/10/2023	Interlocutory Application (I.B.C)	710102092492023	COMPANY PETITION IB (IBC)/692(ND)2022	JAMMU AND KASHMIR BANK VS SHASHI BHUSHAN PRASAD	Rule 11 of NCLT, 2016	25/10/2023	memo of parties missing in index. section wrong. fill all details in online portal.	Ashutosh
231	18/10/2023	Interlocutory Application (I.B.C)	710102091812023	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA VS SHASHI BHUSHAN PRASAD	Sec 60(5)	25/10/2023	page no. 89 to 97 mention true copy and sign.	Aditi Sharma
232	13/10/2023	Interlocutory Application (I.B.C)	710102088652023	COMPANY PETITION IB (IBC)/532(PB)2016	SANDEEP GOEL VS SHASHI BHUSHAN PRASAD	Application under any other provisions- IBC	25/10/2023	25Rs welfare fee and 3Rs court fee missing in vakalatnama. date missing in vakalatnama. sign missing in annexure.	SANDEEP
233	19/10/2023	Interlocutory Application (I.B.C)	710102092442023	COMPANY PETITION IB (IBC)/133(ND)2023	DEVENDRA UMRAO VS SHYAM SINGH	19(2)	25/10/2023	page no. missing after 52 page	Abhishek Parmar
234	20/10/2023	Interlocutory Application (I.B.C)	710102092542023	COMPANY PETITION IB (IBC)/449(PB)2019	JIWAN MAL AGGARWAL VS ASHISH SINGH INTERIM RESOLUTION PROFESSIONAL	Sec 60(5)	25/10/2023	affidavit address mismatch in notary.	HIMANSHU
235	19/10/2023	Company Application(Companies Act)	710102092062023	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	DPS BHATIA VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	25/10/2023	page no.8 not clear page and double page numbering in application	Ashutosh
236	19/10/2023	Company Application(Companies Act)	710102092372023	COMPANY PETITION (COMPANIES ACT)/75(ND)2020	POONAM AGRAWAL VS KURINJI METALS PRIVATE LIMITED	Sec. 242(4)	25/10/2023	section wrong and all respondent detail incomplete on online portal and page no. missing after 35 page	Jatin Lalwani
237	16/10/2023	Interlocutory Application (I.B.C)	710102091102023	COMPANY PETITION IB (IBC)/117(PB)2019	SIVANAGARAJA TADUVAI VS KURINJI METALS PRIVATE LIMITED	Application under any other provisions- IBC	25/10/2023	Sivanagaraja taduvai detail incomplete in index or report	TSN RAJA
238	14/10/2023	Interlocutory Application (I.B.C)	710102089302023	COMPANY PETITION IB (IBC)/274(PB)2019	DEBASHISH NANDA VS KURINJI METALS PRIVATE LIMITED	Application under any other provisions- IBC	25/10/2023	DEBASHISH NANDA detail incomplete on report page no 15	Shruti Goyal
239	19/10/2023	Interlocutory Application (I.B.C)	710102092272023	COMPANY PETITION IB (IBC)/688(ND)2020	SCAN STEELS LIMITED VS ASHOKA MACHINE TOOLS INTERNATIONAL PRIVATE LIMITED	Sec 60(5)	25/10/2023	page no.5 not clear page and irp detail incomplete on online portal and pdf	Rajiv Malik
240	19/10/2023	Interlocutory Application (I.B.C)	710102092222023	COMPANY PETITION IB (IBC)/79(ND)2022	JUMBO CHEMICAL AND ALLIED INDUSTRIES LIMITED VS ARJUN INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	25/10/2023	case type wrong and page no.53 not clear page and court fee missing and order missing	ABHISHEK
241	19/10/2023	Interlocutory Application (I.B.C)	710102092332023	COMPANY PETITION IB (IBC)/530(PB)2022	ANURAG NIRBHAYA VS ARJUN INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	25/10/2023	welfare and court fee missing	Rishabh Govila
242	19/10/2023	Interlocutory Application (I.B.C)	710102092302023	COMPANY PETITION IB (IBC)/550(ND)2022	FUN VS PANSY CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	25/10/2023	page no.15-18 not clear page and irp detail missing on online portal	Vijender Kumar Jain
243	21/10/2023	Interlocutory Application (I.B.C)	710102092982023	COMPANY PETITION IB (IBC)/354(PB)2022	MR. SAJJAN KUMAR DOKANIA VS MR SUBASH CHANDRA & ORS	Sec 66(1)	25/10/2023	Section Wrong (choose any other Prov. IBC Date missing on Index. MOP and Prayer sign every page of Application	HONEY SATPAL
244	21-10-2023	0710102045642023(No.of Docs 1)	0710102045642023/6	COMPANY PETITION IB (IBC)/324(ND)2023	SANJAY PAINTAL VS. CONTEMPORARY EXPORTS LLP	IBC Under Sec 9	25-10-2023	Wrong filing	neerajainus
245	21-10-2023	0710102014242021(No.of Docs 1)	0710102014242021/3	INTERLOCUTORY APPLICATION (I.B.C)/1054(ND)2021	GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED VS. ASHOK KUMAR CHANDEL	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1)	25-10-2023	INDEX MISSING WITH CASE NO	lexforiconsulting
246	21-10-2023	0710102079282022(No.of Docs 2)	0710102079282022/4	INTERLOCUTORY APPLICATION (I.B.C)/4997(PB)2022	RESHMA MITTAL VSBHARAT SHARMA	Sec 66(1)	25-10-2023	Sign and true copy sign missing	rrinsolvency

247	21-10-2023	0710102014222021(No.of Docs 1)	0710102014222021/2	INTERLOCUTORY APPLICATION (I.B.C)/1020(ND)2021	GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED VS. TRIVENDRA KUMNAR SHARMA C/O GARIMA CONSTRUCTION	Sec 43(1) r/w Sec 44 (1)	25-10-2023	INDEX MISSING WITH CASE NO	lexforiconsulting
248	21-10-2023	0710102044442023(No.of Docs 2)	0710102044442023/11	COMPANY PETITION IB (IBC)/354(ND)2023	CLOUD RETAIL SOLUTIONS PRIVATE LIMITED VS. SANSPAREIL ENTERPRISES	IBC Under Sec 10	25-10-2023	sign and true copy sign missing	Sahil Tagotra
249	21-10-2023	0710102053732023(No.of Docs 12)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	25-10-2023	Wrong filing	Gsvlegal
250	13-10-2023	0710102057042023(No.of Docs 2)	0710102057042023/5	INTERLOCUTORY APPLICATION (I.B.C)/3777(ND)2023	COLLIERS INTERNATIONAL INDIA PROPERTY SERVICES PVT. LTD VS. MANHOHAR LAL VIJ RESOLUTION PROFESSIONAL OF LOGIX CITY DEVELOPERS PVT. LTD	Sec 60(5)	25-10-2023	True Copy sign missing and please mentioned annexure on index and starting page of annexure	RIL ASSOCIATES & ADV
251	13-10-2023	0710102057042023(No.of Docs 2)	0710102057042023/5	INTERLOCUTORY APPLICATION (I.B.C)/3777(ND)2023	COLLIERS INTERNATIONAL INDIA PROPERTY SERVICES PVT. LTD VS. MANHOHAR LAL VIJ RESOLUTION PROFESSIONAL OF LOGIX CITY DEVELOPERS PVT. LTD	Sec 60(5)	25-10-2023	True Copy sign missing and please mentioned annexure on index and starting page of annexure	RIL ASSOCIATES & ADV
252	31-10-2019	0710102142722019(No.of Docs 0)	0710102142722019/19	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	AMREX MARKETING PRIVATE LIMITED VS. UNIVERSAL CONVEYOR BELTINGS LIIMTED	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	25-10-2023	True Copy sign missing	
253	21-10-2023	0710102079352022(No.of Docs 2)	0710102079352022/3	INTERLOCUTORY APPLICATION (I.B.C)/4998(PB)2022	RESHMA MITTAL VS. PRITHVI RAJ LUTHRA	Sec 43(1) r/w Sec 44 (1)	25-10-2023	Sign and true copy sign missing	rrinsolvency
254	21-10-2023	0710102033462023(No.of Docs 2)	0710102033462023/2	COMPANY PETITION IB (IBC)/399(ND)2023	MR. NAZIM SHAIKH VS. MS KARVY DIGIKONNECT LTD	IBC Under Sec 9	25-10-2023	Page no-99 to 128 Not Clear,	dilip@diliptaur.org
255	4/6/2022	0710102046002022(No.of Docs 0)	0710102046002022/9	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	25-10-2023	please attached order copy	
256	15-02-2022	0710102012822022(No.of Docs 0)	0710102012822022/159	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	25-10-2023	Address Maharashtra notary Delhi	
257	22-10-2023	0710102044572023(No.of Docs 2)	0710102044572023/1	RESTORATION APPLICATION (IBC)/113(ND)2023	NORTH INDIA STEEL VSHIMSKAF SYSTEMS PRIVATE LIMITED	Application under any other provisions- IBC	25-10-2023	Index pagination missing, Pages pagination missing, Notary Missing	anuragchandra
258	13-10-2023	0710102057042023(No.of Docs 2)	0710102057042023/5	INTERLOCUTORY APPLICATION (I.B.C)/3777(ND)2023	COLLIERS INTERNATIONAL INDIA PROPERTY SERVICES PVT. LTD VS. MANHOHAR LAL VIJ RESOLUTION PROFESSIONAL OF LOGIX CITY DEVELOPERS PVT. LTD	Sec 60(5)	25-10-2023	True Copy sign missing and please mentioned annexure on index and starting page of annexure	RIL ASSOCIATES & ADV
259	13-10-2023	0710102057042023(No.of Docs 2)	0710102057042023/5	INTERLOCUTORY APPLICATION (I.B.C)/3777(ND)2023	COLLIERS INTERNATIONAL INDIA PROPERTY SERVICES PVT. LTD VS. MANHOHAR LAL VIJ RESOLUTION PROFESSIONAL OF LOGIX CITY DEVELOPERS PVT. LTD	Sec 60(5)	25-10-2023	True Copy sign missing and please mentioned annexure on index and starting page of annexure	RIL ASSOCIATES & ADV
260	17-10-2023	0710200400502008(No.of Docs 5)	0710200400502008/1	COMPANY PETITION (COMPANIES ACT)/58(ND)2008	M/S AGYA HOLDING PVT LTD & ANR. VS. M/S AGYA BOORTMALT PVT. LTD VS.	Application under any other provisions	19-10-2023	Wrong filing	JAGDEEPANAND
261	10/9/2022	0710102074032022(No.of Docs 0)	0710102074032022/2	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL VSRISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	19-10-2023	Wrong PDF uploaded , Please file with index and proper way of filing in the NCLT Rules .	
262	3/4/2018	0710120001892018(No.of Docs 0)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-10-2023	Page No-210 not clear	
263	17-10-2023	0710102072922023(No.of Docs 1)	0710102072922023/2	COMPANY PETITION IB (IBC)/546(ND)2023	THE FEDERAL BANK LTD VS. FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED	IBC under Sec 7	19-10-2023	1 Rs court fees missing, Index missing.	disputes@vslegal.in

264	3/4/2018	0710120001892018(No.of Docs 0)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-10-2023	Page No-210 not clear	
265	3/4/2018	0710120001892018(No.of Docs 0)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-10-2023	Page No-210 not clear	
266	3/4/2018	0710120001892018(No.of Docs 0)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-10-2023	Page No-210 not clear	
267	3/4/2018	0710120001892018(No.of Docs 0)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-10-2023	Page No-210 not clear	
268	3/4/2018	0710120001892018(No.of Docs 0)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-10-2023	Page No-210 not clear	
269	3/4/2018	0710120001892018(No.of Docs 0)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-10-2023	Page No-210 not clear	
270	3/4/2018	0710120001892018(No.of Docs 0)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-10-2023	Page No-210 not clear	
271	3/4/2018	0710120001892018(No.of Docs 0)	0710120001892018/15	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-10-2023	Page No-210 not clear	
272	5/9/2023	0710102077382023(No.of Docs 0)	0710102077382023/1	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)2023	MR. ANKIT GOEL RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Regulation 30, CIRP Regulations, 2016	19-10-2023	Please attached court order	
273	19-10-2023	0710204000072015(No.of Docs 11)	0710204000072015/2	COMPANY PETITION (COMPANIES ACT)/130(ND)2015	MR DINESH JHUNJHUNWALA VS CITIXSYS TECHNOLOGIES LTD & ORS	Application under any other provisions	19-10-2023	Page No-240, 724-726,841-863, Not clear pls attached type copy and mentioned page no's on type copy.	rrglawoffice
274	15-10-2023	0710102040192023(No.of Docs 2)	0710102040192023/4	INTERLOCUTORY APPLICATION (I.B.C)/2765(ND)2023	ROHIT SINGH VS. INDIAN BANK THR KUNWAR JEETENDRA SINGH	Sec 60(5)	17-10-2023	Index missing	mathuropadv
275	8/10/2023	0710102040212023(No.of Docs 4)	0710102040212023/2	INTERLOCUTORY APPLICATION (I.B.C)/2768(ND)2023	BRIJESH KUMARI VS. INDIAN BANK	Sec 60(5)	17-10-2023	Index missing	mathuropadv
276	8/10/2023	0710102040212023(No.of Docs 4)	0710102040212023/2	INTERLOCUTORY APPLICATION (I.B.C)/2768(ND)2023	BRIJESH KUMARI VS. INDIAN BANK	Sec 60(5)	17-10-2023	Index missing	mathuropadv
277	16-10-2023	0710102056632023(No.of Docs 2)	0710102056632023/1	INTERLOCUTORY APPLICATION (I.B.C)/3590(ND)2023	IMPEX SERVICES INDIA PRIVATE LIMITED VSSMP INDUSTRIES LIMITED	Application under any other provisions-IBC,Application under any other provisions-IBC	17-10-2023	wrong PDF, Please upload PDF (file name choose without any speacial character)	jagia2296
278	8/10/2023	0710102040212023(No.of Docs 4)	0710102040212023/2	INTERLOCUTORY APPLICATION (I.B.C)/2768(ND)2023	BRIJESH KUMARI VS. INDIAN BANK	Sec 60(5)	17-10-2023	Index missing	mathuropadv
279	16-10-2023	0710102039032023(No.of Docs 2)	0710102039032023/1	INTERLOCUTORY APPLICATION (I.B.C)/5106(PB)2023	NITYA NAND SHARMA VSRABINDRA KUMAR MINTRI	Sec 60(5),Sec 60(5)	17-10-2023	1rs court fees missing	apoorv@cjalaw.in
280	8/10/2023	0710102040212023(No.of Docs 4)	0710102040212023/2	INTERLOCUTORY APPLICATION (I.B.C)/2768(ND)2023	BRIJESH KUMARI VS. INDIAN BANK	Sec 60(5)	17-10-2023	Index missing	mathuropadv
281	14-10-2023	0710102092232022(No.of Docs 2)	0710102092232022/6	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	17-10-2023	Double pagination	hrishikesh@hbaruah
282	15-10-2023	0710102040222023(No.of Docs 2)	0710102040222023/3	INTERLOCUTORY APPLICATION (I.B.C)/2867(ND)2023	ARUN KUMAR@ARUN SINGH VS. INDIAN BANK	Sec 60(5)	17-10-2023	Index missing	mathuropadv
283	9/10/2023	0710102043902023(No.of Docs 2)	0710102043902023/2	COMPANY APPEAL(COMPANIES ACT)/141(PB)2023	SHAREMAN RESEARCH AND ADVISORY SERVICESPRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	16-10-2023	date missing in page No. 3	svrccs

284	9/10/2023	0710102043902023(No.of Docs 2)	0710102043902023/2	COMPANY APPEAL(COMPANIES ACT)/141(PB)2023	SHAREMAN RESEARCH AND ADVISORY SERVICESPRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	16-10-2023	date missing in page No. 3	svrccs
285	9/10/2023	0710102043902023(No.of Docs 2)	0710102043902023/2	COMPANY APPEAL(COMPANIES ACT)/141(PB)2023	SHAREMAN RESEARCH AND ADVISORY SERVICESPRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	16-10-2023	date missing in page No. 3	svrccs
286	9/10/2023	0710102043902023(No.of Docs 2)	0710102043902023/2	COMPANY APPEAL(COMPANIES ACT)/141(PB)2023	SHAREMAN RESEARCH AND ADVISORY SERVICESPRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	16-10-2023	date missing in page No. 3	svrccs
287	14-10-2023	0710102031242022(No.of Docs 2)	0710102031242022/4	INTERLOCUTORY APPLICATION (I.B.C)/2464(ND)2022	ASHISH SINGH VSSHEFALI	Sec 43(1) r/w Sec 44 (1)	16-10-2023	signature Missing pg. No. 1 to 3	b_arora
288	14-10-2023	0710102046202023(No.of Docs 2)	0710102046202023/6	COMPANY PETITION (COMPANIES ACT)/107(ND)2023	HARMEET KAUR VS. TECHNO AGROHERBAL PRIVATE LIMITED	Sec. 241(1)	16-10-2023	council details missing after index	Surender@98
289	13-10-2023	0710102066402023(No.of Docs 1)	0710102066402023/4	INTERLOCUTORY APPLICATION (I.B.C)/4006(ND)2023	DINESH KUMAR GUPTA LIQUIDATOR VS. SUMAN CHAKRABORTY	Sec 60(5)	16-10-2023	Only Service uploaded	advsatyendra
290	12/10/2023	0710102054632023(No.of Docs 1)	0710102054632023/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2023	DS AGRI TECH PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-10-2023	Welfare missing	Vantage.law
291	12/10/2023	0710102077652022(No.of Docs 2)	0710102077652022/7	COMPANY PETITION IB (IBC)/787(ND)2022	LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED	IBC Section 59	13-10-2023	Proof of service missing	RAVISHARMA
292	12/10/2023	0710102054632023(No.of Docs 1)	0710102054632023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2023	DS AGRI TECH PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-10-2023	Welfare missing	Vantage.law
293	6/10/2023	0710102047042023(No.of Docs 1)	0710102047042023/1	COMPANY APPEAL(COMPANIES ACT)/199(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ALETHEA INFRACON PVT. LTD.)	Sec 252 (3) - By Government Body	13-10-2023	Pagination misssing	easha
294	6/10/2023	0710102047042023(No.of Docs 1)	0710102047042023/1	COMPANY APPEAL(COMPANIES ACT)/199(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ALETHEA INFRACON PVT. LTD.)	Sec 252 (3) - By Government Body	13-10-2023	Pagination misssing	easha
295	12/10/2023	0710102074372021(No.of Docs 3)	0710102074372021/9	INTERLOCUTORY APPLICATION (I.B.C)/5185(ND)2021	KAY EM COPPER PVT LTD THROUGH HARVINDER SINGH RESOLUTION PROFESSIONAL VS. AKASH GOYAL & OTHERS	19(2)	13-10-2023	Volume wise index missing, Page no-20 affidavit address and notary deferent missing ,	gaurav.adv@14
296	12/10/2023	0710102075622023(No.of Docs 2)	0710102075622023/2	INTERLOCUTORY APPLICATION (I.B.C)/4664(ND)2023	MUDRAKSH INVESTFIN PVT. LTD. VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-10-2023	Sign every pages	shankarimishra
297	13-10-2023	0710102089112021(No.of Docs 1)	0710102089112021/10	INTERLOCUTORY APPLICATION (I.B.C)/5723(ND)2021	HARVINDER SINGH RP FOR KAY EM COPPER PVT LTD VS. KAYCEE BATTERIES & ALLOYS PVT LTD	Sec 60(5)	13-10-2023	Index missing	SALUJA
298	6/10/2023	0710102047042023(No.of Docs 1)	0710102047042023/1	COMPANY APPEAL(COMPANIES ACT)/199(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ALETHEA INFRACON PVT. LTD.)	Sec 252 (3) - By Government Body	13-10-2023	Pagination misssing	easha
299	6/10/2023	0710102047042023(No.of Docs 1)	0710102047042023/1	COMPANY APPEAL(COMPANIES ACT)/199(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ALETHEA INFRACON PVT. LTD.)	Sec 252 (3) - By Government Body	13-10-2023	Pagination misssing	easha
300	13-10-2023	0710102074372021(No.of Docs 1)	0710102074372021/10	INTERLOCUTORY APPLICATION (I.B.C)/5185(ND)2021	KAY EM COPPER PVT LTD THROUGH HARVINDER SINGH RESOLUTION PROFESSIONAL VS. AKASH GOYAL & OTHERS	19(2)	13-10-2023	Index missing	SALUJA
301	13-10-2023	0710102073382023(No.of Docs 1)	0710102073382023/1	RESTORATION APPLICATION (IBC)/141(ND)2023	DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS. MORPHEOUS DEVELOPERS PVT. LTD	Rule 11 of NCLT, 2016	13-10-2023	address missing in the affidavit	arenesslaw
302	12/10/2023	0710102069312022(No.of Docs 1)	0710102069312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4648(ND)2022	CLOUD9 APARTMENT OWNERS ASSOCIATION VS. AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	13-10-2023	Please attached clear copy of vakalatnama	ANKIT@190150
303	12/10/2023	0710102086882023(No.of Docs 3)	0710102086882023/1	INTERLOCUTORY APPLICATION (I.B.C)/5437(ND)2023	AKSHAY KUMAR BHATIA VSCUE LEARN PRIVATE LIMITED	Rule 11 of NCLT, 2016	13-10-2023	Same PDF uploaded 3 time please delet 2 PDF	hammadurabi.solomon

304	11/10/2023	0710102056982023(No.of Docs 1)	0710102056982023/4	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	12/10/2023	Only service uploaded	Adv Aditya
305	11/10/2023	0710102014682022(No.of Docs 4)	0710102014682022/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2022	ASHISH KUMAR VS. AMIKA GLOBAL ENERGY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/10/2023	Sign every Pages, 2 vakalatnama in the PDF	gpgssharna
306	12/10/2023	0710102026172022(No.of Docs 1)	0710102026172022/3	INTERLOCUTORY APPLICATION (I.B.C)/1590(PB)2022	SHIV DAYAL SHARMA	Sec 60(5)	12/10/2023	sign details date place missing on index, tickets paste on blank side on vakalatnama	sahilmonga
307	11/10/2023	0710102072492020(No.of Docs 2)	0710102072492020/5	INTERLOCUTORY APPLICATION (I.B.C)/2898(ND)2020	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	12/10/2023	Order not open	MANU
308	11/10/2023	0710102014682022(No.of Docs 4)	0710102014682022/2	COMPANY PETITION (COMPANIES ACT)/130(ND)2022	ASHISH KUMAR VS. AMIKA GLOBAL ENERGY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/10/2023	Sign every pages of reply and 2 vakalanama in the PDF	gpgssharna
309	11/10/2023	0710102088442022(No.of Docs 1)	0710102088442022/1	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. PRAVEEN KUMAR KAPOOR	Sec 241 (2)	12/10/2023	Index missing	sfionclt
310	10/10/2023	0710102079522023(No.of Docs 2)	0710102079522023/2	INTERLOCUTORY APPLICATION (I.B.C)/4912(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. ATUL MITTAL RP	Sec 60(5)	11/10/2023	Annexure -1 hindi pages need to translate in English\\'s , , page no - 13 not clear ,	lokeshbhola
311	10/10/2023	0710102157872019(No.of Docs 3)	0710102157872019/7	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	11/10/2023	wrong filing	HARBEER
312	10/10/2023	0710102055142023(No.of Docs 2)	0710102055142023/4	COMPANY PETITION IB (IBC)/477(ND)2023	INDUSIND BANK LTD. VS. FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED	IBC under Sec 7	11/10/2023	Sign every pages	disputes@vslegal.in
313	10/10/2023	0710102098642022(No.of Docs 2)	0710102098642022/15	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	11/10/2023	True Copy Sign Missing, Please attached order copy	deepakvjay
314	10/10/2023	0710102157872019(No.of Docs 3)	0710102157872019/6	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	11/10/2023	Wrong filing	HARBEER
315	9/10/2023	0710200412212017(No.of Docs 2)	0710200412212017/10	COMPANY PETITION IB (IBC)/614(ND)2017	NUVOCO VISTAS CORPORATION LIMITED VS WIG BROTHERS CONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	10/10/2023	SIGN EVERY PAGES	optimuslegal
316	10/10/2023	0710102015252020(No.of Docs 1)	0710102015252020/6	COMPANY APPLICATION(IBC)/1025(ND)2020	PANKAJ NARANG VS. SUDHANSH AGARWAL	Sec 43(1) r/w Sec 44 (1)	10/10/2023	Index missing	pankajnaranga
317	10/10/2023	0710102009972022(No.of Docs 1)	0710102009972022/7	INTERLOCUTORY APPLICATION (I.B.C)/626(PB)2022	SP CONSTRUCTION FINAL VS. NARENDRA KUMAR SHARMA LIQUIDATOR	Sec 60(5)	10/10/2023	Index missing	vedantsharma168@outl
318	7/10/2023	0710102026502022(No.of Docs 2)	0710102026502022/3	COMPANY PETITION IB (IBC)/328(ND)2022	GRIMME INDIA PRIVATE LIMITED VS. THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	IBC Section 59	9/10/2023	Please file with index with signs	amitagcs
319	7/10/2023	0710102021652023(No.of Docs 2)	0710102021652023/5	COMPANY PETITION IB (IBC)/242(ND)2023	WALIA TREXIM PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	IBC Section 59	9/10/2023	Please file with index with signs	Deepaliadvocate
320	9/10/2023	0710102031302023(No.of Docs 2)	0710102031302023/1	INTERLOCUTORY APPLICATION (I.B.C)/1882(ND)2023	SWATANTRA KUMAR SINGH	Application under any other provisions- IBC	9/10/2023	Only order uploaded	harshitkumarrawat
321	8/10/2023	0710102009972022(No.of Docs 1)	0710102009972022/6	INTERLOCUTORY APPLICATION (I.B.C)/626(PB)2022	SP CONSTRUCTION FINAL VS. NARENDRA KUMAR SHARMA LIQUIDATOR	Sec 60(5)	9/10/2023	court feesand welfare missing index missing	vedantsharma168@outl
322	9/10/2023	0710102046202023(No.of Docs 2)	0710102046202023/4	COMPANY PETITION (COMPANIES ACT)/107(ND)2023	HARMEET KAUR VS. TECHNO AGROHERBAL PRIVATE LIMITED	Sec. 241(1)	9/10/2023	Proof of service not uploaded	Surender@98
323	21/08/2023	0710102016082023/17	710102016082023	FORTIS EMERGENCY SERVICES LIMITED	Sec. 230-232, Sec 234	Report	13-10-2023	Pages 24,25 according to PDF not clear,	
324				Vs.					
325				M/S. SRS LTD.					
326				Vs.					
327	10/10/2023	0710200429542018/23	710200429542018	M/S. SAUBHAGYA ORNAMENTS PVT. LTD.	IBC Under Sec 9	Report	11/10/2023	Sign msising in Pages 1 to 11 according to PDF, True copy sign msising in ANnexures,	